

(xix) The Punjab Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G.S.R. 730(E) in Gazette of India dated the 19th September, 1983

(xx) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983, published in Notification No. G. S. R. 731(E) in Gazette of India dated the 19th September, 1983.

(xxi) The Meghalaya Wild Life Transaction and Taxidermy) Amendment Rules, 1983 published in Notification No. G S R. 732(E) in Gazette of India dated the 19th September, 1983. [Placed in Library. See No. LT-7194/83]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1982-83 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-7195/83]

12.12 hrs.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

Sixty-sixth Report

SHRI G. LAKSHMANAN (Madras
North) : Sir, I beg to present the Sixty-

sixth Report (Hindi and English versions) on the Committee on Private Members' Bills and Resolutions.

12.13 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

Reported delay in Implementation
of Government Policies Regarding
ex-servicemen in terms of
pension, etc.

SHRI RAJESH PILOT (Bharatpur) :
Sir, I call the attention of the Minister
of Defence to the following matter of
urgent public importance and request
that he may make a statement thereon :

'Reported delay in implementation
of Government policies regarding
ex-servicemen in terms of pension,
resettlement and priorities for em-
ployment in Public Undertakings
and remedial measures taken by the
Government in the matter.'

THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI K. P. SINGH DEO) : Mr
Speaker, Sir, the rehabilitation of ex-
servicemen is admittedly a National
obligation and is the concern of the
Central Government, the State Govern-
ments and Public Sector Undertakings.
The Central Government has provided
the following reservation for ex-service-
men in Central Government Depart-
ments, Central Public Sector Under-
takings and Nationalised Banks :—